

PROFORMA FOR DECLARATION OF ASSETS
(As on 31-03-12)

Name of officer (In full) : Mr. Prabodh Toppo
 Date of Birth : 02-05-1970
 Present post held : 1st Civil Judge Class 1 & Chief Judicial Magistrate Kabirdham(CG)

		Immovable Property			
Name of district, sub-division] Taluka and village in which Property is situated	Name and details of property	Housing and other buildings	Land	If not in own name, state in whose name held and and his/her relationship with Govt. servant	How aquired, wheather by purchase, lease mortgage, inheritance, gift or otherwise with details of persons from whom aquired
1		2	3	4	5
1. Village chraikhara, Th. kunkuri, Dist. Jashpur Nagar(CG)	Agriculture Land 11 Acre	-		-	Ancestral Property
2. Village Sarkhor, Th. Pendra, Dist. Bilaspur(CG)	Agriculture Land 7.64 Acre	-		Wife Smt. Apra Toppo,	Purchase by self income
Movable property(Valued Above 25,000/- of Rs.					
Name of Articles					
Wagner car No. CG 10 F 3504					
Jewellery (Lump sum)					
4 Lacks					

Shares/Debenture		
Name of Issuing company	No. of shares	
1	2	
Nil	Nil	
Life insurance policy & others		
Name of Issuing company	Amount	
1	2	
1. Postal life insurance.	2220/-Rs per month	
2. Postal life insurance.	1190/-Rs per month	
3. ICICI	90,000/-Rs.	
4. LIC	50,000/-Rs.	
Bank Deposits/Securities & Investments		
Name of Bank	City	Amount
1) Fixed Deposites	Nil	Nil
2) Savings Bank A/CS	Colectrate Branch Bilaspur(CG)	25,033/-Rs
3) PPF	Nil	Nil
4) GPF		6,99,879/-Rs.
5) NSS	Nil	Nil
6) Others	Nil	Nil

In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note:- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date

(प्रबोध टोपरी)
 मुख्य न्यायिक मजिस्ट्रेट
 कबीरघाम(पुन म.)